

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH
ORDER SHEET

O.A / MA / RA / CP NO. 124 OF 2005

Applicant/s R. Kumar Respds. U.O.T & Ors.

Advocate for Applicant/s Sri K. A. Singh Advocate for Respondent/s Sri Tej Prakash

Notes of the Registry	Orders of the Tribunal	Sheet No. 02
	<p>OA124/05</p> <p>30.04.10</p> <p>Hon'ble Mrs. Manjulika Gautam, Member (A)</p> <p>In spite of revised call, none appears for the applicant. It appears that the applicant has lost interest in prosecuting the matter. The O.A. is accordingly, dismissed in default and for non prosecution.</p> <p>Sri Tej Prakash, learned counsel for the respondents is present.</p> <p><i>M. M. Gautam</i> A.M.</p> <p>01/5/2005</p> <p>124/05/05</p> <p>/S.V./</p>	

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